

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

(4)

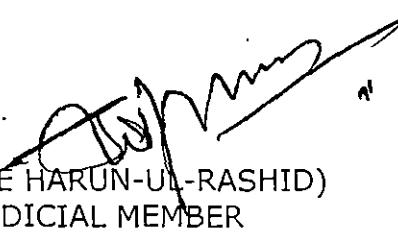
ORDERS OF THE BENCH

Date of Order: 17.09.2015

OA No. 291/00483/2015

Mr. C.B. Sharma, counsel for applicant.
Mr. M.K. Meena, counsel for respondents.

Learned counsel for the applicant wishes to withdraw the Original Application. Therefore, the Original Application is dismissed as withdrawn.


(JUSTICE HARUN-UL-RASHID)
JUDICIAL MEMBER

Kumawat